

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3782  
ANSWERED ON:21.08.2003  
CBI CASES AGAINST OFFICERS OF PSUs  
RITA VERMA

**Will the Minister of POWER be pleased to state:**

- (a) the number of officers of the Public Sector Undertakings under the Ministry of Power against whom cases are pending with the CBI post-wise;
- (b) the nature and details of each of the cases;
- (c) the details of the cases against the officers registered by the vigilance;
- (d) the time since when these cases are pending along with details thereof, case-wise; and
- (e) the average time taken by the vigilance to complete its investigation?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

- (a) & (b) : Details of the cases in respect of officers of PSUs against whom cases are pending with the CBI are given in Annexure-I.
- (c) & (d) : Details of other vigilance cases against officers of the PSUs are given in Annexure-II.
- (e) : Time to complete investigation varies from case to case depending upon the complexity and nature of the case.

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TOPARTS (a) & (b) OF UNSTARREDQUESTIONNO. 3782 TO BEANSWEREDIN THE LOK SABHA ON 21.08.2003.**

PSU REFERENCE NO. OF NAME OF OFFICERS NATURE OF CASE  
CASE

Powergrid 1) RC 1A/1999 Shri H.Choudhury, Alleged case of  
Corporation Sr. Engineer fake appointment letter.  
of India  
Limited

Powergrid 2) RC-SIL/2003A/0004 Shri A.S.C.Singh, JE-I Wrongful encashment of  
Corporation dated 22.4.2003 demand draft  
of India  
Limited

North 1) RC6(A)SIL/2001 (1) Shri P.K.Kotoky, Ex-CMD Entertainment of extra claim of  
Eastern dated 9.11.2001 (2) Shri P.K. Ghosh, Head of contractor M/s. GEC Alsthom India  
Electric Project, Ranganadi Hydro Electric Pvt. Ltd. for unloading and transport of  
Power Project (3) Shri Akhtar Hussain, equipment for thermal turbine project  
Sr. Manager (E/M) at Agartala

North 2) RC.4(A)2002-SIL (1) Shri P.K. Kotoky, Ex-CMD; Supply of a Mar Boat for Rs.15  
Eastern 20.04.2002 dated lakhs without inviting quotations,  
Electric (2) Shri B.P.Barua, Ex-GM floating open tenders etc. on  
Power (C); (3) Shri B.N. Acharya, the ground of emergency.  
Corporation Ex-DGM (C ); (4) Shri H.S.  
Ltd. Dutta, DGM (C) (5) Shri V.P  
Singh, Sr.Manager (E/M)  
(6) Shri S.Chakraborty,  
Sr.Manager (Fin)

North 3) PE 2(A)2002- SGH Shri P.R. Nabam, Assistant Misappropriation of store materials

Eastern dated 16.01.2002 Manager (Civil)  
Electric  
Power  
Corporation  
Ltd.

North 4) RC15(A)2002-GWH Shri Biren Borgohain, ED Case of disproportionate  
Eastern dated 12.06.2002 (Security) assets.  
Electric  
Power  
Corporation  
Ltd.

Tehri 1) RC-14(A)/94-DAD Shri V.N. Singh, DGM Demand & acceptance of  
Hydro Dated 18.06.1994 bribery.  
Development  
Corpn.  
Ltd.

Tehri 2) RC-7(A)/97-DAD dated 1) Sh.M.P.S. Tyagi, GM; Release of unauthorized  
Hydro 17.06.1997 2) Sh. M.S. Gusain, Sr. Manager. payment of Rs.63 lacs to the  
Development contractor.  
Corpn.  
Ltd.

Tehri 3) RC-18(A)/96-DAD Shri S.C.Mishra, Sr. Cheated BHEL to the tune of  
Hydro Dated 17.10.1996 Manager, BHEL now Sr. Rs.5.65 lacs and obtained pecuniary  
Development Manager, THDC advantage.  
Corpn.  
Ltd.

Tehri 4) RC-3(A)/2001-DAD 1) Shri M.P.S.Tyagi, AGM; Causing wrongful loss to THDC in  
Hydro Dated 07.03.2001